

so that the people are brought here and tried?

SHRI S. K. PATIL: Government does not think so.

SHRI M. GOVINDA REDDY: May I know, Sir, if it is true that these bits could not be detached from the drills?

SHRI S. K. PATIL: It was very difficult to detach them from the drills. That was also a fact.

SHRI M. GOVINDA REDDY: May I know, Sir, whether they are not marketable?

SHRI S. K. PATIL: They are used, and therefore their marketability is a question of doubt.

SHRI M. GOVINDA REDDY: They are not used as jewellery or any precious articles.

SHRI S. K. PATIL: They cannot be used as jewellery. They are mostly used for drilling purposes, and they are being used.

DR. RAGHUBIR SINH: May I know if there is any administrative arrangement to the effect that when an officer vacates his office, whatever things are in his charge are properly handed over to the succeeding officer?

SHRI S. K. PATIL: The Note has explained, Sir, that there was a very heavy drilling during those days in three or four places, and therefore these pieces had to be rushed everywhere. During those days it did happen, but now a kind of foolproof arrangement has been made whereby it is impossible that any single piece could be missing without being accounted for.

SHRI TAJAMUL HUSAIN: What would be the approximate value of these diamonds?

SHRI S. K. PATIL: The original value was Rs. 17,000 for 80 pieces, but after being used their value is almost zero. They are of no use at all.

दिल्ली के गांवों में बिजली का लगाया जाना

\*४४. श्री नवाब सिंह चौहान : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के गांवों में बिजली लगवाने की कोई योजना है ; और यदि है, तो यह योजना कब तक कार्यान्वित हो जायेगी ; और

(ख) इस योजना के अधीन कितने गांवों में बिजली लगेगी और इस पर कितना खर्च होगा ?

†[ELECTRIFICATION OF VILLAGES IN DELHI

\*44. SHRI NAWAB SINGH CHAUHAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there exists any scheme to electrify the villages of Delhi; if so, the time by which this scheme will be implemented; and

(b) the number of villages to be electrified under this scheme and the amount of expenditure to be incurred thereon.]

सिंचाई तथा विद्युत मंत्र: (श्री एस० के० परटिल) : (क) जी हां। दूसरी पंच वर्षीय योजना अवधि में दिल्ली के ५४ गांवों में बिजली देना प्रस्तावित है। इस योजना पर वर्तमान वित्तीय वर्ष में कार्य आरम्भ करने की आशा है।

(ख) ५४ गांव। लगभग २५ लाख रुपया।

†[THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) Yes, Sir. It is proposed to electrify 54 villages of Delhi territory during the 2nd Five Year Plan period. Work on the scheme is expected to be taken up during the current financial year.

†English translation.

(b) Fifty-four villages. Rs. 25 lakhs approximately.

श्री नवाब सिंह चौहान : दूसरी पंच-वर्षीय योजना की अवधि में कितने गांवों में बिजली लग जायेगी ?

SHRI S. K. PATIL: The information at my disposal, Sir, is that out of 54 villages the electrification of the first 26 villages is to be covered under the first phase of the scheme at an estimated cost of Rs. 12.3 lakhs.

श्री नवाब सिंह चौहान : इन गांवों को बिजली-लाइट, रोशनी के लिये मिलेगी या अपने छोटे मोटे उद्योग चलाने के लिये भी मिलेगी ?

श्री एस० के० पाटिल : वह तो रोशनी और छोटे मोटे उद्योग के लिये ही है। लेकिन वह काम स्टेट गवर्नमेंट का है। उनके इलेक्ट्रिसिटी बोर्ड के जरिये वह होता है, जिसके ऊपर हमारा कुछ काबू नहीं है।

**SURVEY REPORT OF THE DUGARPUR-BANSWADA-RATLAM RAILWAY LINE**

\*45. DR. RAGHUBIR SINH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received the survey report of the Dugarpur-Banswada-Ratlam railway line; and

(b) if so, when the report will be taken up for consideration by Government?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Not yet.

(b) The report will be examined after it is received but this line has not been included in the 842 miles of new lines approved by the Planning

Commission for construction during the Second Five Year Plan period.

DR. RAGHUBIR SINH: May I know, Sir, by what time this survey report is expected?

SHRI SHAH NAWAZ KHAN: By October 1957.

**OFF-LOADING OF INDIAN PASSENGERS AT THE PALAM AIRPORT BY A CERTAIN AIRLINE**

\*46. DR. RAGHUBIR SINH: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what are the details of the incident that occurred at the Palam Airport on May 25, 1957, when some Indian passengers were not allowed by a certain airline to board their plane;

(b) what steps have so far been taken by Government in this matter; and

(c) whether the airline concerned have since given any explanation in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR): (a) to (c). A statement is laid on the Table of the Sabha.

**STATEMENT**

A report was published in some daily newspapers on the 4th and 5th of June 1957 that an Indian lady and her children had not been allowed to travel by Air France service on which they were duly booked. Enquiries were immediately instituted by the Director General of Civil Aviation from the airport authorities and Air France.

These enquiries indicate that on 24th May 1957, passages were booked for London for Shrimati Chanan Kaur